

ITEM NO.9

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 11823/2018

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

Date : 22-02-2024 This appeal was called on for hearing today.

For Appellant(s)

**Ms. Kavita Jha, AOR
Ms. Kavita Jha, Adv.
Mr. Akash Shukla, Adv.**

For Respondent(s)

**Mr. Raj Bahadur Yadav, AOR
Mr. Ashok Kumar, Adv.**

Mrs. Anil Katiyar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Respondent no.1 has filed memo of appearance.

**Ld.Advocate-on-record, Mr Raj Bahadur Yadav seeks one more
opportunity to file vakalatnama for respondent nos. 1 and 2. Be
called within four weeks as last opportunity.**

List again on 10.04.2024.

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PRIYANKA MALIK
Date: 2024.02.27
16:55:40 IST
Reason: [S]

H. SHASHIDHARA SHETTY
Registrar